

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70180 of 2017

(Arising out of Order-in-Original No.LKO/EXCUS/000/COM/EX/025/16-17 dated 28/12/2016 passed by Commissioner of Central Excise & Service Tax, Lucknow)

Shri Balram Gupta Alias Suraj,

.....Appellant

(D-1242, Indira Nagar, Ghazipur, Lucknow)
VERSUS

Commissioner of Central Excise &

Service Tax, Lucknow

....Respondent

(7-A, Ashok Marg, Lucknow-226001)

APPEARANCE:

Shri Shambhu Chopra, Advocate &
Ms Mahima Jaiswal, Advocate for the Appellant
Shri Manish Raj, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING & DECISION : 07 August, 2024

This Appeal is allowed. For order, see order of dated in
Excise Appeal No.70362 of 2017.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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